

(b) if so, which categories of officers will be included in this scheme; and

(c) how many officers are likely to be benefited?

**The Deputy Minister of Defence (Sardar Majithia):** (a) Yes.

(b) Officers holding Emergency Commissions, Short Service Regular Commissions and Temporary Commissions in the Regular Army (except Medical and Veterinary Corps) are covered by the scheme.

(c) 3052. (971 immediately and the rest as and when they complete the prescribed period of service and pass the prescribed examinations).

**Shri Bhagwat Jha Azad :** May I know when this scheme will be implemented?

**Sardar Majithia :** It has started and it will take some time for being implemented in full.

**Shri Bhagwat Jha Azad:** What will be the financial implications of this scheme ?

**Sardar Majithia:** So far as pension is concerned, the pensions are not affected, but otherwise, the officers will draw the pay of the rank which has been given.

#### Short Notice Question and Answer

##### Inci dents in Indo-china

**S.N.Q. No. 1. Shri V. D. Tripathi:** Will the Prime Minister be pleased to state:

(a) whether Government have received a full report about recent incidents in Saigon;

(b) whether it is a fact that the rioting was pre-planned and organised, and that the hysterical mob systematically destroyed all properties belonging to the personnel of the International Commission which included also Indians;

(c) whether the Vietnamese Police behaved as passive on lookers and encouraged the rioters;

(d) whether Government have taken any steps to see that the damage done to Indians and other personnel of the Commission is properly compensated and that a satisfactory guarantee is given by the South Vietnamese Government and other parties concerned for the future protection of the Commission; and

(e) whether Government will issue a detailed statement with regard to these incidents and the action taken by Government for preventing their recurrence?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** May I Sir, instead of answering that question seriatim, make a statement that ?

**Mr. Speaker:** Yes.

**Shri Jawaharlal Nehru:** Government have received full reports about the incidents that took place in Saigon on the 20th July. Immediately on receipt of the first report on the 20th July, I sent a message to the two co-Chairmen of the Geneva Conference, Sir Anthony Eden and Mr. Molotov, both of whom were at Geneva at the time. Later, we transmitted both of them a unanimous resolution of the International Commission on this subject. I have received replies from both of them. They condemn the incidents and assured us that they were taking steps to ensure adequate protection to the International Commission in the discharge of their duties. The two co-Chairmen conferred with each other and also consulted representatives of the United States of America and France. It is understood that all these four powers have strongly urged the South Vietnam Government to take all necessary action for the proper functioning of the International Commission as well as for steps to be taken to organise election in terms of the Geneva Agreement.

The facts as reported to us are that there had been some demonstrations for some days in Saigon. Shri M. J. Desai, the Chairman of the Commission, had come to India for consultations. He returned to Saigon arriving there on the morning of the 20th July. Soon after, several hundred young men and boys armed with sticks, knives and hammers appeared outside the Hotel Majestic and the Hotel Galliene where the personnel of the International Supervisory Commission for Vietnam were staying. These people went in groups from room to room on all the floors of these hotels, broke open the rooms, cut off telephone connections, threatened the inmates and destroyed their personal belongings. Forty-four members of the Commission including the Chairman, lost all their personal belongings. A junior Indian member of the International Commission in Laos, who was on a visit to Saigon, was attacked and injured. No other member of the Commission suffered any injury. The Commission cars which were parked outside the Hotel Majestic, were burnt.

It appears that the Vietnamese security police outside the Hotels, who were present throughout, did not intervene to stop the looting and arson. It was only after the damage had been done and the demonstrators had left the hotels that the security police took charge of the situation.

It would appear that these demonstrations and attacks against the International Commission had been planned previously. As there had been some previous demonstrations, the Commission had, on the 13th July, drawn the attention of the authorities

to the need for maintaining law and order and adequate security. Apparently this request was not heeded.

Under article 25 of the Geneva Agreement on Vietnam; the Commanders of the forces of the two parties are responsible for affording full protection and all possible assistance and cooperation to the International Commission and its Inspection Teams in the performance of the functions and tasks assigned to them by the Agreement. Since the Geneva Agreement had been signed by the Commander-in-Chief of the People's Army of Vietnam and the Commander-in-Chief of the French Union Forces in Indo-China, it was the latter who was primarily responsible for the safety and the security of the International Commission in South Vietnam. But, as the administration of law and order in South Vietnam now appears to be under the control of the State of Vietnam, the Government of South Vietnam were, in our view, as much responsible for giving this protection as the Commander-in-Chief of the French Union Forces.

The Government of India undertook the Chairmanship of the International Commission on the clear understanding of protection and co-operation of the Governments concerned. It is clear that the International Commission cannot function unless there is full safety and protection for them. The International Commission proposes to continue its work in the hope that the efforts of the two co-Chairmen will succeed and their directions will be heeded.

I should like to record our Government's appreciation of the courage and determination shown by all the members of the International Commission in the difficult situation that suddenly confronted them.

I would like to add one matter which, I am sorry has not been dealt with, namely the question of compensation. This is a matter to be dealt with by the International Commission itself. The Government of India will not directly come into the picture. Compensation has been offered by the South Vietnam Government and it is for the International Commission to decide how to deal with the matter.

**Shri D. C. Sharma :** Is it not a fact that in South Vietnam a lot of propaganda is being done against India and India is being dubbed as a communist country along with Poland and that every effort is being made to inflame the passions of the people against India? If so, what action does the Government of India propose to take to counteract this propaganda?

**Shri Jawaharlal Nehru :** I find it difficult to answer this question, except that the facts should be brought before the public there. I should say it is particularly the function of the Government there itself to correct this kind of misunderstanding.

**Shri H. N. Mukerjee :** Would it not be right to infer that certain interest operating through their henchmen in South Vietnam are trying to wreck the Geneva Agreements, particularly in regard to the time-table about the projected elections which should be preceded by certain consultations between the South and the North? If that is so, what progress, if any, has happened to our efforts to persuade the Diem Government and its patrons that the Geneva Agreement must be respected?

**Shri Jawaharlal Nehru :** The hon. Member presumably is referring to certain outside interests. Obviously in South Vietnam there are interests which do not look forward to these elections or do not like to have them soon at any rate. If he is referring to outside interests, I should like to say that all the principal powers concerned have declared that they would like to have these elections. I cannot naturally answer for some odd individuals and others functioning differently.

**Shrimati Renu Chakravartty :** May I know if it is a fact that Mr. Diem's Government adopted an official resolution a little while before this incident took place saying that they were against this International Commission and that they were out to see that it did not function and that the elections did not take place?

**Shri Jawaharlal Nehru :** May I say that this gentleman's name is pronounced as 'Shiem' and not Diem. There was a resolution; but how far it was official, I cannot say. But some members of his Government were associated with it.

**Shrimati Renu Chakravartty :** So it was not an official resolution?

**Shri Jawaharlal Nehru :** Some members of his Government, some Ministers were associated with it. In that sense you may say it was official, but it was not, as far as I remember, an official Government resolution.

**Shri Kamath :** Has the present Diem Government of South Vietnam finally indicated their acceptance of the Geneva Agreement of 1954 or has it categorically declared that they will honour that Agreement?

**Shri Jawaharlal Nehru :** No, Sir; the position they have taken up has been that they are not bound by that agreement, because they did not sign it. But they

have said that while they are not bound by it, they will carry out the procedure involving the elections independent of that agreement.

**Shri Kamath :** The rest of the agreement will they honour it or not ?

**Shri Jawaharlal Nehru :** The main part of the agreement now is to prepare for the elections next year. That is the main part.

**Shri Kamath :** Protection for the International Commission ?

**Shri Jawaharlal Nehru :** That is of course admitted.

## WRITTEN ANSWERS TO QUESTIONS

### झंडा दिवस

। \*१३०. श्री कृष्णाचार्य जोशी : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) झंडा दिवस के सम्बन्ध में १९५४ में कितनी राशि एकत्र हुई; और

(ख) उस धन का उपयोग किस प्रकार किया गया ?

**रक्षा उपमंत्री (सरदार मजीठिया) :**

(क) अन्तिम सूचना के अनुसार चन्दे की रकम रु० ८,३२,२६२-६-६ है ।

(ख) चन्दे की रकम अभी तक खर्च नहीं की गई है ।

### Central Bureau of Education

\*135. **Shri K. G. Deshmukh :** Will the Minister of Education be pleased to state :

(a) how many officers from various States participated in the training course, which was organised by the Central Bureau of Education in Delhi in May, 1955; and

(b) the nature of Training given during the course ?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) :** (a) 26 officers nominated by twenty two State Education Departments.

(b) The special course of training in educational and vocational guidance was intended to acquaint the deputees with the broad functions of school guidance for children and to enable them on their

return to their respective States to make a beginning in the direction of organising school guidance programme. Such a course has not previously been conducted in the country for the guidance of educational workers from all States.

### Sports and Games

\*139. **Shri V. P. Nayar :** Will the Minister of Education be pleased to state whether Government have any proposal to set up research institutes for sports and games and physical culture under the Second Five-Year Plan ?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) :** There is no proposal to set up research institutes for Sports and Games as such. But there is proposal to set up a National College of Physical Education with research facilities in it.

### Pensions

\*140. **Shri Rishang Keishing :** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government have decided to extend the benefit of temporary increase in pensions to pensioners of some Part 'C' States who retired before integration of their States;

(b) if so, the names of Part 'C' States affected;

(c) the rates of temporary increase;

(d) the time upto which the temporary increase in pension will be extended; and

(e) the expenditure incurred annually by Government for each of the Part 'C' States ?

**The Deputy Minister of Home Affairs (Shri Datar) :** (a) Yes.

(b) Part 'C' States of Himachal Pradesh/Vindhya Pradesh/Bhopal/ Manipur and Tripura.

(c) The existing rates of temporary increases are mentioned below :—

Pension not exceeding Rs. 20/- p. m.	Temporary increase of Rs. 4/- p. m.
--------------------------------------	-------------------------------------

Pensions exceeding Rs. 20/- p. m. but not exceeding Rs. 60/- p. m.	Temporary increase of Rs. 5/- p. m.
--	-------------------------------------

Pensions exceeding Rs. 60/- p. m. but not exceeding Rs. 100/- p. m.	Temporary increase of Rs. 6/- p. m.
---	-------------------------------------